a part of continuous market surveillance, NPPA also procures samples of various scheduled formulations to check the compliance of the notified ceiling price by the companies.

On the basis of the complaints registered by individuals/NGOs, reports received from the State Drug Controllers and the samples purchased by NPPA from different parts of the country, compliance of the prices fixed/notified by the NPPA is regularly monitored and ensured. Price list submitted by the company in Form-V is scrutinized for the purpose. In case a company is found selling any scheduled formulation at a price higher than that notified/approved by the NPPA/Government, action is taken against such company as per the provision of DPCO, 1995 for recovery of the overcharged amount.

Availability of fertilizers in domestic market

824. SHRI C.M. RAMESH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the political unrest prevailing in Syria and Libya severely affects the import of fertilizers from these two countries to meet the domestic demand of fertilizers; and

(b) if so, the steps taken by Government to ensure adequate supply of fertilizers in the domestic market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Libya is an exporter of urea in a limited quantity. Syria is an exporter of rock phosphate, a raw material used for manufacture of Phosphatic fertilizers.

India has not imported any quantity of finished fertilizer from Libya since 2007-08. However, a small quantity of rock phosphate from Syria is being imported by India. Thus the political unrest prevailing in Syria and Libya does not affect the import of fertilizers and its raw material to meet the domestic requirement.

(b) In view of (a) above, the question does not arise.

Production of fertilizers

825. SHRI C.M. RAMESH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is sufficient production of fertilizers in the country to meet the local demand;

(b) if so, the details of production of all types of fertilizers in the country during the financial year 2011-12; and

(c) the reasons, if any, for importing fertilizers from foreign countries?

100 Written Answers to [RAJYA SABHA]

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) No, Sir. The total requirement of fertilizer is more than the total indigenous production of fertilizers in the country. The gap between the total requirement and indigenous production is met through imports. Details of production of major fertilizers in the country during 2011-12 are as under:—

(In LMT)

Year	Product		
	Urea	DAP	Complexes
2011-12	219.84	39.63	77.70

Availability of life saving drugs at affordable price

826. SHRI RANBIR SINGH PARJAPATI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether life saving drugs are not available at affordable prices to consumers;

(b) if so, the measures taken to provide medicines at affordable prices to consumers;

(c) whether there is any proposal to declare all life saving drugs as scheduled drug to control their price;

(d) if not, how does Government ensures to make available life saving drugs at affordable prices to the poor people;

(e) whether life saving drugs are not available in rural and remote areas; and

(f) if so, the steps taken to make available life saving drugs in all parts of the country, including hilly/remote/rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Life saving drugs are not defined in the Drugs (Prices Control) Order, 1995 (DPCO, 1995). However, the drugs are classified as "essential" under the Essential Commodities Act, 1955 under which DPCO, 1995 is issued. Under DPCO, 1995, 74 bulk drugs are listed in the First Schedule which are termed as the scheduled drugs. As per the provisions of the DPCO, 1995, NPPA fixes or revises prices of scheduled drugs and formulations containing these scheduled drugs.

The National Pharmaceutical Pricing Authority (NPPA) monitors the prices of all formulations including imported scheduled formulations under price control. Under the